

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. ST/231 /2008 – SM[BR]

Date 23/03/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S RUCHI CABLE NETWORK,
M.K.SARAI, SAMBHAL,MORADABAD (U.P.)
M/S RUCHI CABLE NETWORK,

Appellant

Vs
Respondent

C.C.E. MEERUT II

I am directed to transmit herewith a certified copy of **Final order No. 244 / 2009 –SM[BR]** dated 17.3.2009
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E. MEERUT II

OPP. SAHEED PARK (NEAR ASHOK KI LAT) DELHI ROAD, MEERUT (UP)

2. Adv. / Consult

MR.SAURABH MATHUR

LASA CONSULTANTS, CIVIL LINES, MORADABAD.

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagarava Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall.Above Star India Bazar.Satellite Road.Ahmedabad-1

15 Office Copy

16 Guard file


Assistant Registrar
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, NEW DELHI, PRINCIPAL BENCH NEW DELHI

Service Tax Appeal No.231 of 2008-SM (BR)

[Arising out of Order-in-Appeal No.272-ST-CE/MRT-II/07 dated 19.12.2007
passed by the Commissioner of Central Excise (Appeals), Meerut-II]

Date of Hearing/ Decision: 17.03.09

For approval and signature:

Hon'ble Mr. P.K. Das, Member (Judicial)

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- | | | |
|--|---|-----|
| 1. Whether Press Reporters may be allowed to see
CESTAT (Procedure) Rules, 1982. | : | } |
| 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? | : | |
| 3. Whether Their Lordships wish to see the fair copy
of the Order? | : | |
| 4. Whether Order is to be circulated to the Departmental
authorities? | : | yes |
-

M/s. Ruchi Cable Network

...Appellants
[Rep. by None]

Vs.

CCE, Meerut-I

...Respondent
[Rep. by Shri S. Gautam, DR]

CORAM: Hon'ble Mr. P.K. Das, Member (Judicial)

Final Order No. 244/09-SM(BR) / Dated: 17.3.2009

Per P.K. Das:

None appears on behalf of the appellants. By letter dated
2.12.2008. the appellants requested to allow them to withdraw the appeal

as they have opted the Dispute Resolution Scheme, 2008. In view of that, the appeal is dismissed as withdrawn.

Order dictated & pronounced in the open court on 17.03.2009.

(P.K. Das)
Member (Judicial)

Ckp.